GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2941 ANSWERED ON:18.08.2004 CASES OF FEMALE FOETICIDE Satheedevi Smt. P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) number of cases of female foeticide or sex selective abortions that have officially been reported or detected during the last five years; and

(b) number of cases in which action has been taken against the doctor/clinic for violating PNDT Act during the last five years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): Separate figures of female foeticide are not available. A statement showing incidence of foeticide reported during the period 1999-2003 is annexed.

(b): As per reports received from States and UTs, 415 cases are pending before various Courts against violators of the PNDT Act, out of these 336 are for non-registration of the centre, 12 are for non-maintenance of records; 21 are for communication of sex of the foetus, 12 are for advertisement about facilities of preconception/pre-natal sex selection; and 34 are in respect of other violations.

Annexure

Incidence of female foeticide reported during the year 1999-2003

Sl.No. States/UTs 1999 2000 2001 2002 2003

Total 61 91 55 84 52